

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-502**  
IB-529/ND/2022  
IA/2202/2023, IA/2381/2023

**IN THE MATTER OF:**

Kay Iron Works (Yamunanagar) Pvt. Ltd.

**.....Applicant**

**Vs.**

Ghanaram Infraengineers Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr Rishabh Kapur. Adv

For the Respondent : Mr. Rajiv Bhel, Mr. Ashish Garg

**ORDER**

Ld. Counsels for the Operational Creditor and Corporate Debtor are present and submitted that in terms of order dated 23.01.2024, they have filed their written submissions and written submissions of both the parties are now available on the e-portal. Order in this **matter is reserved.**

List the IAs on **09.05.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**